

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.No.447/KB/2017

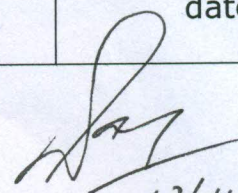
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Comphor Vintrade Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI ARANJA

PETITIONER

  
13/11/12

**ORDER**

Ld. Counsel for the applicant is present.

Matter is adjourned

List on 23.11.2017 for admission.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)